

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 213
(IB)-3048(ND)2019

IN THE MATTER OF:

M/s. Kashmir Motor & General Finance Pvt. ... Applicant/Petitioner
Ltd

Versus

M/s. Vipul Ltd ... Respondent

Under Section: 7 of IBC Code,2016

Order delivered on 19.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 07.05.2021.



T.S. Singh
(Court Officer)